

Annexure-7													
Name of the Corporate Debtor				SRI PAVANA KEERTI HOTELS INDIA PRIVATE LIMITED					Date of Commencement of CIRP		11.04.2022		
List of Creditors as on 14.08.2024													
List of operational creditors (Government dues)													
Sl.No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	The Deputy Director, The Employee State Insurance Corporation	Central	27.04.2022	₹ 16,07,039	₹ 16,07,039	Unpaid Contributions and Interest Thereof	No	0	Nil	Nil	0	0	
2	Assistant P.F. Commissioner, Employees Provident Fund Organisation	Central	15.06.2022	₹ 37,610	₹ 37,610	Penal Damages and Interest	No	0	Nil	Nil	0	0	
3	A.V. Gopalakrishna Murthy, Assistant Commissioner of Central Tax, Ameerpet GST Division, Hyderabad GST Commissionerate	Central	02.01.2023	₹ 10,44,038	₹ 10,44,038	Dues	No	0	Nil	Nil	0	0	
Total				₹ 26,88,687	₹ 26,88,687			0.00%	₹ -	₹ -	₹ -	₹ -	

R. Venk

